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RAJYA SABHA

Tuesday, the 19//; December, 1972/the 28th Agrahayana, 1894 (Saka)

The House met at eleven of the clock, MR. DEPUTY CHAIRMAN in the Chair.

केन्द्रीय मंत्रियों के पास तथा भारत सरकार के कार्यालयों में आयात की हुई स्टाफ कारें

*736. डा० भाई महावीर :†
भी ना० कु० शेजवलकर:
भी जगदम्बी प्रसाद यादव:
भी पीताम्बर दास:
भी प्रेम मनोहर:
भी ओइम प्रकाश त्यागी:

क्या बित्त मंत्री यह बताने की ऋपा करेंगे कि:

- (क) क्या यह सच है कि इस समय केन्द्रीय मंत्रियों तथा भारत सरकार के कार्यालयों में 250 से भी अधिक आयात को हुई स्टाफ कारें हैं और पिछले वर्ष उनके रख-रखाव पर 1.12 लाख रुपये खर्च हुए, जिसमें 30 हजार रुपये की विदेशी मुद्रा भी सम्मिलित है; और
- (ख) पिछले 3 वर्षों के दौरान इस प्रकार की कारों की संख्या कितनी थी और उनके रख-रखाव पर कितनी विदेशी मुद्रा खर्च हुई ?

ORAL ANSWERS TO QUESTIONS

{[IMPORTED STAFF CARS WITH UNION MINISTERS AND CENTRAL GOVERNMENT OFFICES

♦736. DR. BHAI MAHAVIR :

SHRI N. K. SHEIWALKAR : SHRI J. P. YADAV : SHRI PITAMBER DAS : SHRI PREM MANOHAR : SHRI O. P. TYAGI :

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that there are at present more than 250 imported staff

†The question was actually asked on Mahavir.

\$[] English translation.

§[] Hindi translation.

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cars with Union Ministers and Central Government Offices and an amount of 1.12 lakhs of Rupees including foreign currency worth Rs. 30,000 was spent on their maintenance last year; and

(b) the number of such cars and the expenditure incurred on their maintenance in foreign exchange during the last three years?]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b) The number of imported staff cars in usa in the Secretariat Offices of the various Ministries/Departments (including those in use by Ministers) as on 31-12-1969 was 49. The number of such cars in the Secretariat Offices as on 31-3-72, according to information received is 39. The information in respect of the Attached and Subordinate

Complete information, as required, will be placed on the Table of the House as soon as it becomes available.

§[िवत्त मंत्रालय में राज्य मंत्री (श्री के० आर०

Offices is in the process of being collected.

\$[बित्त मंत्रालय मं राज्य मंत्री (श्री के अार गणेश): (क) और (ख) विभिन्न मंत्रालयों/विभागों के सिववालयी कार्यालयों में इस्तेमाल की जाने वाली आयात की गयी स्टाफ कारों की संख्या 31 दिसम्बर, 1969 की स्थिति के अनुसार 49 थी। इनमें मंत्रियों द्वारा इस्तेमाल की जाने वाली कारें भी शामिल हैं। उपलब्ध सूचना के अनुसार 31 मार्च, 1972 को सिचवालयी कार्यालयों में ऐसी कारों की संख्या 39 है। सम्बद्ध और अधीनस्थ कार्यालयों के सम्बद्ध में मूचना एकत्र की जा रही है। यथा अपेक्षित पूरी सूचना उपलब्ध होते ही सभा पटल पर रख दी जायगी।

डा० भाई महावीर: श्रीमन्, मैं समझता हूं कि जो पौइन्टेड मवाल पूछा गया था उसका कम से कम मंत्री जी जवाब दे देते, तो फिर मैं सपलीमेंटरी पूछ सकता था । मैंने यह सवाल

the floor of the House by Dr. Bhai

"an amount of Rs. 1.12 lakhs, including foreign currency worth Rs. 30,000 was spent on their maintenance last year;" grrcr ^FT ^J"OT ^TT frtsfefJ ^ Then, I should be able to ask some supplementary.

Oral Answers

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SHRI K. R. GANESH: The only point is that the hon. Member has asked about staff cars and this information, which he has given about Rupees 30,000 having been spent on their maintenance last year, is in the course of two or three years. It is not only last year. In reply to another question by the Department of Personnel it was indicated that this was the expenditure, but it was on the total number of cars, not only on staff

DR. BHAI MAHAVIR: Well, Sir, I would like to know if there is any demand on the part of any Ministers or any senior officials for imported cars and whether the Government has any proposal to meet that demand by importing cars or by supplying them with cars which become available to the STC and are to be auctioned by it. I would also like to know if the Government has under consideration any such proposal and if there is any demand by the Ministries or by officers for imported cars.

SHRI K. R. GANESH: Firstly, the number of imported cars in the Secretariat and offices of the Ministries has gone down from 49 to 39, as I have indicated...

BHAI MAHAVIR: Mr. Ganesh, when you are talking of staff cars, are you excluding the cars allotted to Ministers, etc?

SHRI K. R. GANESH: It includes very much. The Prime Minister had laid down in September, 1966 and thereafter also in 1969 certain criteria on which these imported cars could be maintained by the Ministries. For in-

stance, it was suggested that each Ministry and each independent Department may retain not more than one large-sized foreign-made car that is. car of rating higher than 20 hp and the year of manufacture being subsequent to 1960. For the purpose of these orders 'Ministry' includes its constitutent departments, attached offices and subordinate offices. Cars which are in excess of the number, permitted and even cars not in excess at the discretion of the Ministry, should be surrendered to the STC for disposal. In lieu of the cars so surrendered, the Ministries may purchase Indian-built cars. Ministries should keep down the running expenses of all large-sized cars. The Government tourist undertaking possesses a sizeable fleet of large imported cars and Ministries may, whenever necessary, draw upon the cars in that fleet for the use of VIPs and distinguished foreign guests. As far as the specific question is concerned, I do not have information.

DR. BHAI MAHAVIR: Secondly, I would like to know if the Government has received any complaint that these cars — and for that matter, other cars also — are misused to the extent that sometimes if you go to the vegetable market, you will find such cars standing there and the occupants engaged in purchasing vegetables or doing petty shopping in the market nearabpojt.

SHRI C. D. PANDE: For cinema also.

DR. BHAI MAHAVIR: So, may I know whether you have received any such complaints that for the purpose of taking the children to the schools or for going to the pictures or for doing petty shopping, these cars are misused by the officers and also, if not by the Ministers, by their dependants? And I would like to know if there is any estimate of the total running expenditure on these cars and whether we can have that figure so that we know what the exchequer pays for the maintenance of these foreign cars.

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SHRI K. R. GANESH: There are elaborate staff car rules and those rules are in force. From time to time such complaints do come. Even recently, the Prime Minister has drawn the attention of the Finance Ministry about this and the Finance Ministry has sent out a circular to all the Ministries as far as this alleged misuse is concerned.

DR. BHAI MAHAVIR: What about the estimate? Have you any idea of what their maintenance or their running cost would be?

SHRI K. R. GANESH: The estimated expenditure on staff cars in the Central Secretariat alone — I have here the figure for 1967 — was about Rs. 15 lakhs per annum.

DR. BHAI MAHAVIR: Sir, on a point of order. The information given is for 1967. We are in the year of grace 1972. 1973 is coming. Has not the Government got any information on this since 1967?

MR. DEPUTY CHAIRMAN: Have you any information for later years?

SHRI K. R. GANESH: I have some more information. But this information is divided. As you will agree, these details are maintained by each Ministry. It is not so easy within the time available for the Finance Ministry...

SHRI DAHYABHAI V. PATEL: Easy or convenient?

SHRI MAHAVIR TYAGI : From each Ministry is it not coming?

DR. BHAI MAHAVIR: Notice was given 1 *i* months ago.

MR. DEPUTY CHAIRMAN: Let him complete.

SHRI K. R. GANESH: Approximate P.O.L. expenditure on staff cars used for official purposes by Ministers-

Rs.

1967-68 .. 2,69,340.00 1968-69 .. 3,00,677.00 1969-70 .. 3,80,951.00

DR. BHAI MAHAVIR: Progressive expenditure.

श्री ओइम प्रकाश त्यागी : उपसभापति महोदय, भारत के स्वर्गीय प्रधान मंत्री श्री जवाहरलाल नेहरू जी ने इस प्रकार की घोषणा की थी कि स्वदेशी की भावना को जाग्रत करने के लिए और देश को स्वावलंबी बनाने के लिए केन्द्र और प्रांत के समस्त मंत्रियों को अपने देश में निर्मित कारों का ही प्रयोग करना चाहिए और वह स्वयं एम्बेसेंडर कार का प्रयोग करते

एक मः ननीय सदस्य : इसी बात को परा करने के लिए तो मारुति बन रही है।

श्री ओइम् प्रकाश त्यागी: तो मैं जानना चाहता हूं कि उस भावना की पूर्ति करते हए कितने मिनिस्टर केन्द्रीय मंत्रालयों में ऐसे हैं कि जो उस भावना के अनसार इस देश में निर्मित कारों का प्रयोग कर रहे हैं और कितने ऐसे मंत्री हैं कि जो आयातित स्टाफ कारों का प्रयोग कर रहे हैं ? क्या आप उनकी सूची बताने का कष्ट करेंगे ?

SHRI K. R. GANESH: I have already indicated that the number of imported cars has gone down from 49 to 39. Now, if the hon. Member wants, I can give the list of Ministers who are using imported cars.

MR. DEPUTY CHAIRMAN: You want the list?

SHRI LAL K. ADVANI: Please put it on the Table.

SHRI K. R. GANESH: I will place it on the Table.

श्री मान जिह दर्मा: मैं मंत्री महोदय से यह जानना चाहता है कि जैसे अनेक राज्यों ने अपने यहां इस प्रकार के नियम बना रखें है कि मंत्री प्रत्येक मास में इतना पेटोल खर्च कर सकता है सरकारी तौर पर, उसके बाद उसको अपना खर्च करना पड़ेगा तो क्या जिस प्रकार के नियम राज्यों में बने हए हैं और उनके मंत्रियों के लिए कोटा बंधा हुआ है, इस प्रकार के नियम

केन्द्रीय मंत्रियों के लिए भी है या ऐसा कोई प्रतिबन्ध है कि इतना पेट्रोल खर्च कर सकते हैं सरकारी तौर पर और बाकी उनको अपने आप खर्च करना पडेगा ?

SHRI K. R. GANESH: There is no such thing.

*737. [The questioner {Shri M. K. Mohta} was absent. For answer, vide 40-42 infra.]

मारूति लिमिटेड की आस्तियां *738 श्री ओइम्प्रकाश त्यागी :† श्री पीताम्बर दक्षः

श्री प्रेम मनोहर : डा० भाई महावीर : श्री जगदम्बी प्रसाद यादव : श्री ना० कृ० शेजवलकर :

क्या कम्पनी कार्य मंत्री यह बताने की कृपा करेंगे कि मारुति लिमिटेड की कुल चुकता पूंजी और उसकी आस्तियों का मूल्य कितना है, उसे विभिन्न सूत्रों से कितना-कितना ऋण प्राप्त हुआ है और इन ऋणदाताओं के नाम क्या हैं?

t [ASSETS OF MARUTI LIMITED

*738. SHRI O. P. TYAGI:

SHRI PITAMBER DAS: SHRI PREM MANOHAR: DR. BHAI MAHAVIR: SHRI J. P. YADAV : SHRI N. K. SHEJWALKAR:

Will the Minister of COMPANY AFFAIRS be pleased to state the total paid-up capital and value of assets of Maruti Limited together with the amounts of credits received from various sources and the names of creditors?]

THE MINISTER OF COMPANY AFFAIRS (SHRI K. V. RAGHUNATHA REDDY): A statement is laid on the Table of the House.

STATEMENT

According to the information with the Registrar of Companies, Delhi & Haryana the paid-up capital of M/s. Maruti Ltd. is Rs. 71,89,100. The company was registered under the Companies Act, 1956 on 4-6-1971. Its first Balance Sheet is not yet due. Audited figures about the value of assets and the amounts of loans received by the company are, therefore, not available.

However, according to the abstract of receipts and payments upto 31-12-1971, filed by the company as part of the statutory report under section 165 of the Companies Act the following items of payments would appear to represent the assets of the company as on 31-12-1971:—

				Rs.	Ρ,
1.	Capital Expenditur	e		8,28,22	3.93
2.	Security Deposit			12,65	00.00
3.	Advances .			7,35,11	6.05
4,	Cash in Hand			4,07	3.43
5.	Cash with Schedule	d	Banks	8,79,02	5.58

As on 31-12-71, apart from share capital and share application money, loans and advances come to Rs. 2,00,000.

§[कम्पनी कार्य मंत्री (श्री० के० वी०
रघुनाथ रेड्डी) : सदन के पटल पर एक
विवरण पत्र प्रस्तुत है।

विवरण

कम्पनी रिजस्ट्रार, दिल्ली एवं हरियाणा की सूचना के अनुसार मैसर्स मारुति लिमिटेड की प्रदत्त पूंजी 71,89,100 रु० है । इस कम्पनी का, कम्पनी अधिनियम, 1956 के अन्तर्गत 4-6-1971 को पंजीकरण हुआ था। इसका प्रथम तुलन-पत्र अभी देय नहीं है। अतः इसकी परिसम्पतियों के मूल्य एवं कम्पनी द्वारा प्राप्तऋणों की राशि की बाबत लेखा परीक्षित आंकडे उपलब्ध नहीं हैं।

fThe question was actually asked on the floor of the House by Shri O. P. Tyagi. $t[\]$ English translation.

§[] Hindi translation.